# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO.2776

#### TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2021/ PAUSHA 01, 1943 (SAKA)

### **PROMOTION OF INSPECTOR (STENOGRAPHER)**

#### 2776. SHRI B. LINGAIAH YADAV:

Will the Minister of Home Affairs be pleased to refer to answer to Unstarred Question 2597 given in the Rajya Sabha on 11th August, 2021 and to state:

(a) the manner/mechanism through which confirmed Inspector (Stenographer) shall be promoted to next rank in case there is no sanctioned post of ACP (Stenographer) and no need to create separate posts as replied;

(b) whether services of confirmed Inspector (Stenographer) with 30 years of service, may be utilized as ACP/HQ/Admin in view of similar job profile; and

(c) the current status of the proposal, the reasons for no initiative in the matter since 2012, and whether any action has been taken by Ministry in this regard?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Delhi Police (Promotion and Confirmation) Amendment Rules specify the mechanism for promotional avenues of persons appointed as Stenographers in Delhi Police. The initial appointment in the stenographer cadre is as Assistant Sub-Inspector (Stenographer), and thereafter, promotional avenues are available for an Assistant Sub-Inspector (Stenographer) for elevation as Sub-Inspector (Stenographer) and Inspector (Stenographer). As per Rule 17(iv) of the aforesaid Rules, an Inspector (Stenographer) is not eligible for inclusion in the Common Seniority List of Inspectors being considered for induction into DANIPS. Promotion of the eligible elevated Sub-Inspector (Stenographer) shall be subject to furnishing of an undertaking from the existing Sub-Inspector/Assistant Sub-Inspector (Stenographer), that he/she is aware that he/she has no claim to get inducted in DANIPS Cadre. Delhi Police personnel in Stenographer cadre are granted Modified Assured Career Progression (MACP) after attaining 10, 20 and 30 years of service in levels 7, 8 and 9 respectively, as per guidelines of Department of Personnel and Training (DoPT).

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(b): As reported by Delhi Police, at present there is no post of ACP/HQ (Admn.) available in Delhi Police. As such the question for utilization of service of Inspector (Stenographer) against the said post does not arise. (c): No proposal has been received by Ministry of Home Affairs on this issue.

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